

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 264 of 2014**

**Dated: 03<sup>rd</sup> December, 2015**

**In the matter of:-**

**Punjab State Power Corporation Ltd.**

**.... Appellant(s)**

**Versus**

**Punjab State Electricity Regulatory Commission**

**... Respondent(s)**

**ORDER**

Bench not assembled today.

Post this Appeal for hearing on **1<sup>st</sup> February, 2016.**

**Court Master**